

**COURT-I**

**In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 140 OF 2015 &  
IA NO. 263 OF 2016**

**Dated: 24<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Jaipur Metro Rail Corpn. Ltd.**

**...Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra  
Mr. Nishant Kumar  
Mr. Nimesh Jha

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Mr. AbhishekUpadhyay  
Ms. Himanshi Andley for R-1

**ORDER**

As agreed by learned counsel for the parties, the matter is adjourned to **06.10.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/mk